

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF HEMA AUTOMOTIVE PRIVATE LIMITED

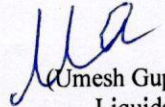
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Hema Automotive Private Limited
2.	Date of incorporation of corporate debtor	5 th August 2014
3.	Authority under which corporate debtor is incorporated /Registered	Registrar of Companies, New Delhi
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	U28999DL2014PTC269862
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Sachidanand Farmhouse Kishangarh Vill, Opp. Swimming Pool DDA Sports Complex, Lane Green Avenue Vasant Kunj, New Delhi – 110070 IN Factory: : Plot No. SP-17A, RIICO Industrial Area, Phase-I, Opp. Telephone Exchange, Neemrana, Alwar (Rajasthan)
6.	Date of closure of Insolvency Resolution Process	11/04/2023
7.	Liquidation commencement date of corporate debtor	11/04/2023
8.	Name and registration number of the insolvency professional acting as liquidator	Umesh Gupta Registration No - IBBI/IPA-001/IP-P00848/2017-18/11431 AFA valid upto 02nd November, 2023
9.	Address and e-mail of the liquidator, as registered with the Board	Ground Floor, 221-A/19, Onkar Nagar-B, Tri Nagar, North West, National Capital Territory of Delhi, 110035 Email:- umesh@vamindia.in
10.	Address and e-mail to be used for correspondence with the liquidator (Claims are to be sent to this address and email only)	Immaculate Resolution Professionals Private Limited, Unit No. 111-112, First Floor, Tower-A, Spazedge Commercial Complex, Sector-47, Sohna Road, Gurgaon - 122018 Email:- cirp.hemaautomotive@gmail.com
11.	Last date for submission of claims	11/05/2023

Notice is hereby given that the National Company Law Tribunal, Bench-VI, New Delhi has ordered commencement of liquidation of the Hema Automotive Private Limited on 11/04/2023.

The stakeholders of Hema Automotive Private Limited are hereby called upon to submit their claims with proof on or before 11/05/2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Umesh Gupta
Liquidator
IBBI Reg. No. IBBI/IPA-001/IP-P00848/2017-18/11431
M/s Hema Automotive Private Limited
AFA Valid upto:- 02.11.2023

Place: Delhi
Date: 15.04.2023